

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1156
ANSWERED ON:12.12.2013
FLOOD MANAGEMENT
Thakur Shri Anurag Singh

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the major reasons for flood are developing new colonies thereby obstructing the water drainage course, not doing proper arrangement for drainage at the time of construction of roads and railway lines and not carrying out the important task of drain clearing before monsoon season and if so, the details thereof; and

(b) if so, the steps being taken/proposed to be taken for improvement of drainage systems in the country so as to mitigate the fury of floods and the time frame set for the purpose, State-wise?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Obstruction to drainage is one of the major reasons of flooding in colonies. The subject of management of floods including urban flooding falls within the purview of the States. Accordingly, measures of flood control are formulated and implemented by concerned State Governments. The matters regarding urban flooding are coordinated by Ministry of Urban Development which has informed Government of India launched Jawaharlal Nehru Urban Renewal Mission (JNNURM) in 2005 with a view to provide financial assistance to the State Governments for creating urban infrastructure facilities including storm water drainage in the country with a reform oriented agenda. JNNURM has two components namely, Urban Infrastructure and Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). Under UIG component, 76 storm water drainage projects having estimated cost of Rs. 860.12 crore and under UIDSSMT component 68 storm water drainage projects having estimated cost of Rs. 811.47 crore have so far been approved by the Ministry of Urban Development.